

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1649

ANSWERED ON:10.12.2004

SANITATION IN RURAL AREAS

Nayak Shri Ananta;Reddy Shri Karunakara G.;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the proposals received by Union Government for providing Central assistance for sanitation in the primary and middle schools in the rural areas during the last three years and till date, State-wise;
- (b) the proposals cleared and assistance provided, State-wise and year-wise;
- (c) total allocation and utilization of funds under central rural sanitation programme for different projects;
- (d) the subsidies provided for various programmes under rural sanitation sector;
- (e) whether the Government has received any proposal from Gujarat for total sanitation campaign in certain districts;
- (f) if so, the details thereof;
- (g) whether NGOs/Voluntary Organisations are working in drought prone areas/villages; and
- (h) if so, the details alongwith funds received?

Answer

MINISTER FOR RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) & (b): Government of India are providing assistance to State Governments in the rural sanitation sector under the centrally sponsored Central Rural Sanitation Programme (CRSP). Under CRSP, demand driven Total Sanitation Campaign (TSC) projects are sanctioned taking district as a unit. While sanctioning TSC projects, toilet facilities in primary and middle schools are also sanctioned along with other items. Total number of proposals received by Union government for sanction of TSC projects, proposals cleared and assistance provided State-wise and year wise during the last three years and till date are given in Annex I.

(c) & (d): Total outlay of Central funds in the 426 TSC projects approved so far is Rs. 2428.08 crore, out of which Rs.797.66 crore has been released to the States till date. Subsidy for constructing household toilets is provided to individual beneficiaries who are below poverty line (BPL). Government of India, State Governments and BPL beneficiaries bear the cost of construction in the ratio of 60:20:20 if the basic cost of the toilet is upto Rs 625, and in the ratio of 30:30:40 if the basic cost is upto Rs 1000. No subsidy is given if the basic cost of the unit is more than Rs 1000.

(e) & (f): Yes Sir, Total number of 25 proposals from Government of Gujarat for sanction of TSC projects were received. Out of these, TSC projects have been sanctioned in 23 districts. Total Central share sanctioned for these projects is Rs.141.80 crore. In addition, Rs 10 lakh has been released to the remaining two districts to conduct baseline survey and prepare project report.

(g) & (h): TSC guidelines permit engagement of NGOs and Voluntary Organisations in TSC projects for various activities. However, their engagement is decided by the respective project implementing agencies in the States and no record of engagement of NGOs and Voluntary Organisations is maintained by Government of India.

Annexure-I

Statement Referred in reply to Part (a) Lok Sabha Unstarred Question No.1649 due for reply on 10/12/2004

State wise and year wise number of proposals received, cleared and assistance provided

Sl.No. State 2001-2002

2002-2003

Proposal Proposal Assistance Proposal Proposal Assistance
received Cleared provided received Cleared provided

1 Andhra Pr	6		2359.45	8	8	1600.87
2 Arunachal Pr	2		52.80	0	0	0.00
3 Assam	8		410.38	0	0	0.00
4 Bihar	5		2862.82	6	6	1548.70
5 Chattisgarh	1		229.33	3	3	175.64
6 D & N Haveli	0		3.15	1	1	3.15
7 Goa	0		0.00	0	0	0.00
8 Gujarat	0		76.20	2	2	194.65
9 Haryana	2		187.74	3	3	402.90
10 Himachal Pr.	1		55.41	5	5	79.29
11 J & Kashmir	0		0.00	2	2	0.00
12 Jharkhand	2		856.58	2	2	223.87
13 Karnataka	0		0.00	0	0	0.00
14 Kerala	4		741.98	7	7	439.27
15 Madhya Pr.	1		404.86	9	9	718.10
16 Maharashtra	0		305.14	11	11	591.37
17 Manipur	0		0.00	3	3	0.00
18 Meghalaya	0		0.00	0	0	0.00
19 Mizoram	0		0.00	1	1	0.00
20 Nagaland	0		0.00	1	1	13.79
21 Orissa	2		925.46	10	10	1113.85
22 Pondicherry	1		47.42	0	0	0.00
23 Punjab	1		194.84	2	2	52.67
24 Rajasthan	0		265.62	5	5	265.62
25 Sikkim	2		124.42	0	0	17.98
26 Tamilnadu	3		2375.72	12	12	2192.49
27 Tripura	3		364.63	0	0	249.56
28 Uttar Pradesh	16		2429.31	13	13	2272.40
29 Uttaranchal	1		34.62	5	5	151.16
30 West Bengal	4		2442.94	5	5	1528.88
Total	65	65	17750.82	116	116	13836.21

(Table Continued...)

Sl.No. State 2003-2004

2004-2005

Proposal received
Proposal Cleared
Assistance provided
Proposal received
Proposal Cleared
Assistance provided

1 Andhra Pr	4		4660.35	0	0	2672.16
2 Arunachal Pr	0		0.00	9	0	0.00
3 Assam	3		199.31	9	0	0.00
4 Bihar	0		0.00	12	0	0.00
5 Chattisgarh	2		0.00	10	0	1000.17
6 D & N Haveli	0		0.00	0	0	0.00
7 Goa	1		0.00	1	0	124.67
8 Gujarat	0		12.50	20	18	0.00
9 Haryana	12		62.06	0	0	811.13
10 Himachal Pr.	0		0.00	4	0	0.00
11 J & Kashmir	10		76.48	0	0	964.73
12 Jharkhand	0		284.61	16	0	0.00
13 Karnataka	0		0.00	24	0	221.99
14 Kerala	0		864.13	0	0	625.17
15 Madhya Pr.	30		4352.79	0	0	2124.62
16 Maharashtra	13		725.05	0	0	3346.76
17 Manipur	0		103.56	0	0	0.00
18 Meghalaya	2		221.37	0	0	0.00
19 Mizoram	1		11.51	6	0	0.00
20 Nagaland	0		0.00	1	0	0.00
21 Orissa	0		284.16	15	9	393.16
22 Pondicherry	0		0.00	0	0	47.42
23 Punjab	9		0.00	3	0	669.94
24 Rajasthan	0		119.12	22	1	76.33
25 Sikkim	0		38.36	0	0	74.07
26 Tamilnadu	6		2768.98	0	0	1419.79
27 Tripura	0		819.21	0	0	253.66
28 Uttar Pradesh	29		3120.44	0	0	2045.27
29 Uttaranchal	7		13.40	0	0	503.23
30 West Bengal	3		1181.10	0	0	927.82
Total	132	132	19918.49	152	28	18302.09

(Table Continued...)

Sl.No.	State	Total	
			Proposal Assistance received Cleared provided
1	Andhra Pr	18 18	11292.83
2	Arunachal Pr	11 2	52.80
3	Assam	20 11	609.69
4	Bihar	23 11	4411.52
5	Chattisgarh	16 6	1405.14
6	D & N Haveli	1 1	6.30
7	Goa	2 1	124.67
8	Gujarat	22 20	283.35
9	Haryana	17 17	1463.83
10	Himachal Pr.	10 6	134.70
11	J & Kashmir	12 12	1041.21
12	Jharkhand	20 4	1365.06
13	Karnataka	24 0	221.99
14	Kerala	11 11	2670.55
15	Madhya Pr.	40 40	7600.37
16	Maharashtra	24 24	4968.32
17	Manipur	3 3	103.56
18	Meghalaya	2 2	221.37
19	Mizoram	8 2	11.51
20	Nagaland	2 1	13.79
21	Orissa	27 21	2716.63
22	Pondicherry	1 1	94.84
23	Punjab	15 12	917.45
24	Rajasthan	27 6	726.69
25	Sikkim	2 2	254.83
26	Tamilnadu	21 21	8756.98
27	Tripura	3 3	1687.06
28	Uttar Pradesh	58 58	9867.42
29	Uttaranchal	13 13	702.41
30	West Bengal	12 12	6080.74
	Total	465 341	69807.61